

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS  
JUDGE, MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**  
Prl. District & Sessions Judge,  
Medak at Sangareddy

Sub: PUBLIC SERVICES -T.J.M.S.S.- Deputations of  
Junior Assistants - Orders - Issued -Reg.

Proceedings Order Dis.No. 2061/2019/Admn. Date: 06.5.2019

The Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the Deputation orders on administrative grounds, which shall come into force with immediate effect.

The earlier deputation orders of **Sri A.Shadrach, Junior Assistant**, Court of the V-Additional District & Sessions Judge, Sangareddy to work in the court of the VII Additional District & Sessions Judge, Sangareddy is hereby cancelled.

**Sri Mohd. Mohin Ahmed, Junior Assistant** court of the Principal Junior Civil Judge, Sangareddy is hereby deputed to work in the court of the Junior Civil Judge, Dubbak (until further orders).

**Sri N.Muralidhar Rao, Junior Assistant**, VI Addl. District and Sessions Judge's Court, Siddipet is hereby deputed to work in the Court of IV Addl. Dist & Sessions Judge, (FTC), Siddipet until further orders.

The Judicial Officers concerned are hereby directed not to entertain any application for leave from the individuals concerned. The above individuals are hereby informed that representation for retention in the present posts or any change in the above deputations and postings will not be entertained.

The individuals named above shall be relived immediately without fail.

The Judicial Officers concerned are hereby directed to send the joining reports of the individuals to the Principal District Court, Medak at Sangareddy. The Judicial Officers concerned are further hereby directed to ensure that the above individuals have completed arrears of work if any and handed over the charge of their posts.

  
**PRINCIPAL DIST. & SESSIONS JUDGE,  
MEDAK AT SANGAREDDY**

**To**

The individuals through their Presiding Officers concerned.

**Copies to:**

1. The V-Additional District & Sessions Judge, Sangareddy
2. The IV Addl. Dist & Sessions Judge, (FTC), Siddipet.
3. The VI Addl. District and Sessions Judge, Siddipet
4. The VII-Additional District & Sessions Judge, Sangareddy
5. The Principal Junior Civil Judge, Sangareddy.
6. The Junior Civil Judge, Dubbak
7. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
8. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.